

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.2878 of 2005

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

Through:- Video Conferencing

20/26.03.2021

Ms. Amrita Sinha, learned counsel for the petitioner submits that the issue involved in this case is now subject matter to LPA No.328 of 2020 and LPA No.12 of 2020.

In view of the aforesaid submission, put up this case after disposal of the said appeals.

Mr. Mukesh Sinha is present for the respondent Nos.1 to 5.

(Deepak Roshan, J.)

Fahim/-